

ITEM NO.8 Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1374/2020

COMMON CAUSE (A REGISTERED SOCIETY)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 126007/2020 - APPLICATION FOR PERMISSION
IA No. 125436/2020 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 17-08-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Dushyant Dave, Sr Adv.
Mr. Prashant Bhushan, AOR
Mr. Pranav Sachdeva, Adv.
Mr. Jatin Bhardwaj, Adv.
Ms. Neha Sangwan, Adv

For Respondent(s) Mr. Tushar Mehta, Ld SG
Mr. Mukesh Kumar Maroria, AOR
Mr. Kanu Agarwal, Adv
Mr. Zoheb Hussain, Adv
Mr. Navanjay Mahapatra, Adv
Mr. Rajat Nair, Adv

Mr. P.S. Narsimaha Sr. Adv
Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. 18.08.2021 as part-heard at 2.00 p.m.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master